

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 23.11.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Next date</b>
1	SU 2922/15	Smt. Nida Atik Naik Vs MCGM	HCTB	
2.	St. 4296/20	Mr. Javed Arif Agwan Vs MCGM	N/M Hearing	
3.	SU 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	HCTB	
4.	SU 2891/11	HARKESH MOTILAL PAL Vs MCGM	HCTB	
5.	SU 1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	R/E	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 24.11.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Next date</b>
1.	St. 4311/20	Mapletree Property Pvt Ltd Vs MCGM	N/M Hearing	
2.	St. 4001/20		N/M Hearing	
3.	St. 5173/20	Salma Aslam Memon Vs MCGM	Compliance	
4.	SU 1742/18	Mr. Sarvesh R. Pavse Vs MCGM	N/M Reply	
5.	SU 2528/08	CVK Asso. Ors. Vs B.M.C.	Argument	
6.	SU 2014/09	WILDLIFE WANDERERS NATUR FOUNDATION ANR Vs MCGM	Argument	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 25.11.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Next date</b>
1.	St. 4832/20	Mr. Abdul Basit Abdul Qayyume Ansari Vs MCGM		
2.	St. 4651/20	Indus Towers Ltd. Vs MCGM		
3.	St. 4592/20	Shree Bhawani Construction Vs MCGM		
4.	SU 825/14	MS A GAFOOR AND COMPANY Vs MCGM		
5.	SU 2699/10	SUJATA CHANDRAKANT PATIL Vs MCGM		
6.	SU 1569/15	Mohd. Fasih Haji Mohd. Quddus Khan Vs 1.MCGM		
7.	SU 1114/15	Mr. Juned Maqbool Ahmed Khan Vs MCGM		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 26.11.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Next date</b>
1.	St. 4287/20	Mr. Subhash Ramkrishna Khanvilkar Vs MCGM	N/M Hearing	
2.	St. 5053/20	Vinayak Namdeo Koli Vs The Assistant Engineer and Designated Officer	N/M Reply	
3.	St. 4749/20	Mr. Nitin Manila Furia Vs Designated Officer	Ch/s Hearing	
4.	SU 2658/11	RATANSHAW MEHERWANJEE CHAMARBANGWALA Vs MCGM	Steps	
5.	SU 2647/13	GREGORY SYLVESTER MENDES AND ORS Vs MCGM	N/m Hearing	
6.	SU 548/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM	Ch/s Reply	
7.	SU 551/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	Ch/s Reply	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 27.11.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Next date</b>
1.	SU 680/16	Ayaz Zakaria Hawa Vs MCGM	HC Expdt.	
2.	SU 703/16	Ayaz Zakaria Hawa Vs MCGM	HC Expdt.	
3.	SU 2742/11	HARIRAJ FAMILY TRUST AND ORS Vs EMGEE GREEN CO OP HSG SOC LTD AND ORS.	Argument	
4.	SU 4418/11	EMGEE GREEN CHS LTD Vs MCGM AND 4 ORS	Order	
5.	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	R/E	
6.	St. 4586/20	Bedar Alamzeb Khan Vs MCGM	Reply	